

(b) Classification of cases	Number
Decreed	67
Compromised	98
Struck	6
Pending in courts	42
Pending before Estate Officer	212
	<hr/> 425

Withdrawal of concessions and incentives given to private sector

3485. SHRI P. K. KODIYAN: Will the Minister of FINANCE be pleased to state:

(a) whether he is aware that the industrial community has not been responding to the various concessions given by Government to reactivate the industrial investment in the economy,

(b) if so, whether Government have a proposal under consideration to withdraw all the concessions and incentives given to the private sector; and

(c) if the answer to part (b) above is in the negative how Government are going to deal with the problem?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) to (c). Government has taken various fiscal, monetary and other measures during 1980-81 to reactivate industrial investment in the economy. As a result it was possible to achieve a turn around in industrial production and investment from the middle of 1980-81. The revival is expected to continue and gather momentum during 1981-82. Fiscal, monetary and other incentives provided for promoting investment and saving are being constantly reviewed in the light of the emerging economic situation.

4333 LS-7.

Representations made by Fisherman from Maharashtra

3486. SHRI A. T. PATIL: Will the Minister of COMMERCE be pleased to state:

(a) the decision of Government on the representations made by the Fishermen from Maharashtra requesting Government of India (i) to reduce the lower limit of weight of exportable silver pomfrot to 300 gms in place of existing 500 gms; and (ii) rational reduction of inspection fees on exportable fish; and

(b) the reasons for the decision?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN):

(a) and (b). On representations from the seafood exporters and on the recommendation of the Marine Products Export Development Authority and the State Government of Maharashtra, it was decided to allow export of silver pomfrot between sizes 300 gms. to 500 gms. within a quota of 5000 tonnes. Besides the export of 500 gms. and above are allowed on O.G.L. basis. This decision was taken to step up export of marine products. The inspection fee on exportable fish was brought on par with their usual norms.

Rising trend in the Retail prices of Essential Commodities and declining trend in Wholesale.

3487. SHRI KRISHNA PRATAP SINGH: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Government are aware that the prices of essential commodities are still rising in the open market though they have shown a declining trend in the wholesale; and

(b) the steps taken or proposed to be taken to ensure supply of essential commodities to the common man at reasonable rates?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJAMOHAN MOHANTY):

(a) Taking into consideration certain factors like time-lag involved in the reflection of fall in wholesale prices at the retail level and temporary movement constraints, the trend in retail prices has generally been in line with the trend in wholesale prices of essential commodities.

(b) The main thrust of the Government policy to curb the rising trend in the prices of essential commodities is to increase production. The public distribution system is being expanded. Arrangements for import of edible oils for the current oil year have been made to ensure supplies through the public distribution system. The export of essential commodities is being regulated and some essential commodities in short supply are being imported. Undue expansion in money supply and credit is being controlled. The provisions of the Essential Commodities Act and Orders issued under it as well as the Prevention of Blackmarketing and Supplies of Essential Commodities Act, 1980 are being enforced vigorously by the States.

दिल्ली में उचित दर की दुकानों में गेहूं, चीनी तथा मिट्टी के तेल की सप्लाई न होना

3488. श्री छीतू भाई गामित :

श्री पी० एम० सहब :

श्री एन० ई० होरो :

श्री के० प्रधानी :

श्री अजुन सेठी :

श्री के० मालन्ना : क्या नागरिक

पूर्ति मंत्रों यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गत दो महीनों से दिल्ली में उचित दर की दुकानों को गेहूं चीनी तथा मिट्टी के तेल की निममित सप्लाई प्राप्त नहीं हो रही है ;

(ख) क्या यह भी सच है कि दिल्ली के नागरिकों को इसके लिए लम्बी लाइन में प्रतीक्षा करनी पड़ती है ;

(ग) क्या समय पर मिट्टी के तेल के उल्लब्ध न होने तथा कुकिंग गैस के खरम होने पर गैस कनेक्शनधारियों को कोयले की कम सप्लाई होने के कारण उन्हें भारी कठिनाई का सामना करना पड़ता है ; और

(घ) यदि हां, तो इस बारे में सरकार द्वारा क्या प्रभावी कदम उठाये गये हैं ?

नागरिक पूर्ति मंत्रालय में उपमन्त्री

(श्री ब्रजमोहन महन्ती) : (क) दिल्ली

प्रशासन के अनुसार, गत दो महीनों के दौरान मिट्टी के तेल की कोई कमी नहीं थी। तथापि गेहूं और चीनी की अस्थायी कमी हुई थी।

(ख) सामान्यतया दिल्ली में लोगों को लम्बी लाइनों में प्रतीक्षा नहीं करनी पड़ती है। तथापि हर पखवाड़े के शुरू में, जब उचित दर की दुकानों से वस्तुएं लेने के लिए भीड़ हो जाती है, तब कभी-कभी लाइनें लगती हैं।

(ग) पिछले दो महीने के दौरान मिट्टी के तेल और साफ्ट कोक की कोई कमी नहीं थी।

(घ) केन्द्रीय सरकार द्वारा समय-समय पर राज्यों जिसमें संघ शासित क्षेत्र दिल्ली भी शामिल है, को संभव सोमा तक आवश्यक वस्तुओं का अतिरिक्त आबंटन किया जा रहा है।

Income-Tax Raids

3489. SHRI HARINATH MISRA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Government have recently intensified income-tax raids all over the country;